

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHRI ASTER
SILICATES LIMITED**

1.	Name of corporate debtor	Shri Aster Silicates Limited
2.	Date of incorporation of corporate debtor	27th August 1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Ahmedabad-Gujarat
4.	Corporate identity number / limited liability identity number of corporate debtor	L01403GJ1996PLC030581
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 831, B/h J.M. Huber Chemicals, Jhagadia GIDC, Jhagadia, Dist. Bharuch Gujarat 393110
6.	Date of closure of insolvency resolution process	30th September, 2019
7.	Liquidation commencement date of corporate debtor	1st October, 2019 (Order copy received on 15th October, 2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Divyesh Desai Regn. No : IBBI/IPA-001/IP-P00169/2017-18/10338
9.	Address and email of the liquidator as registered with the board	Address: B2 402B, Marathon Innova, 4th Floor, Off Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400 013 email: divyeshdesai@singhico.com
10.	Address and email to be used for correspondence with the liquidator	Same as at 9 above
11.	Last date for submission of claims	31st October 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Shri Aster Silicates Limited on 1st October 2019. The stakeholders of Shri Aster Silicates Limited are hereby called upon to submit their claims with proof on or before 31st October 2019, to the liquidator at the address mentioned against item 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of the liquidator :

Date and place : 15th October 2019, Mumbai



Divyesh N Desai
Sd/-
DIVYESH DESAI